

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

434/241/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2018**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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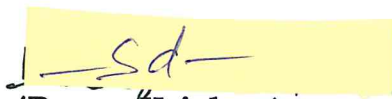
Present for the Petitioner: Mr. Sumant De, Advocate

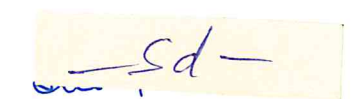
Present for the Respondent: Dr. U. K. Chaudhary, Sr. Advocate with
Mr. Sanjeev K. Kapoor, Mr. Gaurav Juneja,
Ms. Saman Ahsan and Mr. Aditya, Advocates

ORDER

Respondent have put in their appearance through Dr. U. K.
Chaudhary, Ld. Sr. Advocate. Let reply be filed.

To come up on 11th January, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)